Annexure 3

Name of Corporate Debtor:	**Securevalue India Limited**
Date of Commencement of CIRP:	**16-Jun-26**
List of Creditors as on:	**31-Jul-26**

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Bank Of India	24-07-2026	10,78,88,238.49	9,24,11,556.00	Secured		0	No	3.41%	-	-	-	1,54,76,682.49		Refer Note 1
2	State Bank of India	27-07-2026	2,62,06,97,966.00	2,62,06,97,966.00	Secured		1,29,75,01,900.00	No	96.59%	-	-	-	-		Refer Note 2
	Total		**2,72,85,86,204.49**	**2,71,31,09,522.00**		**-**	**-**		**100.00%**	**-**	**0**	**0**	**1,54,76,682.49**		

Note: The claims admitted may change in case of receipt of any additional information/documents from the claimants and/or updation of Books of Accounts.

Note:	
1	Security is the assignment of Receivables signed with the buyers/ suppliers/ financiers as per the Master agreement dated 10.11.2022
2	Security is ceated vide Sanction letter dated 15.04.2024 and master facility agreement dated 24.05.2024. Security by way of Hypothecation over Assets of the Company. i.e., Receivables, cash flow, security deposits, and other current assets of the Company.Exclusive 1st Mortgage on entire current assets of the borrower, 1st charge/ lien on DSRA maintained with SBI. 1st pari passu charge by way of registered mortgage on factory land & building situated at Survey no.: 172/3, 173/3 & 174/4 land area admeasuring 4380 sq. mts situated at Village Dabhol Nani Daman, Daman- 396210, both present and future, pertaining to Corporate Guarantor First and paripassu charge by way of registered mortgage on commercial building bearing Survey no.: Plot no.: 82, at AGS House EL- 82 & 83, Basement+ Grd + 6 Floor) plot area admeasuring 2250 Sq. Mtrs MIDC Trans Creek, Thane, both present & furture pertaining to Corporate Guarantor. Exclusive charge on the proceeds of the Escrow A/c. Unconditional and irrevocable personal Guarantee of Mr. Ravi Goyal and Unconditional and irrevocable corporate Guarantee of M/s AGS Transact Technologies Private Limited The Corporate Guarantee - of AGS Transact Technologies Limited is given vide sanction letter dated 15.04.2024 and deed of corporate guarantee dated 24.05.2024